भारत सरकार कारपोरेट कार्य मंत्रालय कार्यालय प्रादेशिक निदेशक (उत्तरी क्षेत्र), बी-2 विंग दवितीय तल, पं0 दीनदयाल अंत्योदय अवन, सी जी ओ कम्पलेक्स, नर्ड दिल्ली -110003



GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS OFFICE OF THE REGIONAL DIRECTOR (NORTHERN REGION) B-2 Wing, 2nd Floor, Pt. Deendayal Antodaya Bhawan,

CGO Complex, New Delhi - 110003.

फोन / Phone : 011-24368038 / 8260 / 8261 / 6440 / 7750 फैक्स / Fax : 011-24366039

वेबसाइट / Website : www.mca.gov.in

No. ERD/M&C Rules/2016/ 11580

Dated

1 6 FEB 2017

To. The Secretary to Govt, of India, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi - 1.

Kind Attention:

Shri Shashi Raj Dara, Deputy Director, e-governance.

Subject:

Request for uploading of Notice dated 16.02.2017 invitina

applications for empanelment of Mediators/conciliators.

Sir.

I am directed to refer to Ministry's letter No. 1/36/2013/CL.V dated 14.09,2016 on Companies (Mediation and Conciliation) Rules, 2016 whereby RDs have been empowered to prepare and maintain/update the Mediation and Conciliation Panel of eligible experts who are willing to be appointed as mediator or conciliator in the respective region. Therefore, RDs have to call for application from eligible experts by 10th March, 2017 for the second panel i.e. for the financial year 2017-18.

In this context, a copy of the notice dated 16.02.2017 issued by this Directorate to this effect is enclosed herewith alongwith prescribed Template for uploading on the website of the Ministry under the head of 'Notice' at the earliest for wide circulation.

An early action in this regard is solicited.

Yours faithfully,

Encl: As above.

Limishr -

Joint Director.

## TEMPLATE FOR FORWARDING DOCUMENTS FOR UPLOADING

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Date of expiry/Archival (if applicable)	Section(s) of website under which document is to be uploaded.	Date of uploading document (DD/MM/YYYY)	Title of link for document to be uploaded	Name/Designation of Contributor	Name/Designation of Approver	sion	Date of issue of document (DD/MIM/YYYYY)		
11.03.2017	Notices and Circulars.	Immediate	Inviting applications for empanelment of Mediators/Conciliators, Northern Region.	O/o. Regional Director, Northern Region, New Delhi.	Sh. N.K. Bhola, Regional Director (NR).	O/o. Regional Director, Northern Region, New Delhi.	16.02.2017.	Uploading of Notice dated 16.02.2017.	

Submitted by: B. Mishra, JD, O/o. RD(NR)

Submitted date: 16.02.2017. वनुष्ठा निम्ना / Benu Dhar Mishic समुप्ता निम्ना / Joint Director गारत सप्तार / Govt of India कारपारेट कार्य मंत्राक्य Ministry of Corporate Affairs गारान्य सार्वक्रेफ निम्ना (य.शे.) Office of Regional Director (NR)

भारत सरकार कारपोरेट कार्य मंत्रालय कार्यालय प्रादेशिक निदेश (उत्तरी क्षेत्र) बी0-2 विंग, दविदीय तल पं0 दीनदयाल अंत्योदय भवन, सी.जी.ओ. कम्पलेक्स नई दिल्ली- 110003.



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Ph.: 2436-6038/8260/6440.

संख्या/No: ERD/M&C Rules/2016/

दिनांक/Date:

1 6 FEB 2017

## NOTICE INVITING APPLICATION FOR EMPANELMENT MEDIATORS / CONCILIATORS (FOR THE YEAR 2017 - 18)

Pursuant to Rule 3(3) read with Rule 3(5) of the Companies (Mediation and Conciliation) Rules, 2016 Regional Director (Northern Region), Ministry of Corporate Affairs invites applications from persons who intend to get empanelled in mediation and conciliation panel in Form MDC-1 (annexed to the M&C Rules). The qualifications for empanelment and other details may please be referred to in the aforesaid Rules, which is available in the Ministry's website (i.e. www.mca.gov.in).

- Application in the prescribed form alongwith relevant documents may be 2. submitted to Regional Director either physically at the above address in working days or through email at rd.north@mca.gov.in.
- Experts already in the panel of Mediation and Conciliation of Regional Director 3. (NR) need not apply again unless they wish to update their particulars. Experts already in the panel, if not interested to be empanelled ,may intimate to delete his / her name.
- The last date and time for receipt of applications/ intimations is 10th March, 4. 2017 by 4.00 p.m.

(Narender Kumar B Regional Director

Northern Region